

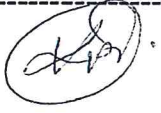

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 11/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/746/IB/2018  
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD  
NAME OF THE RESPONDENT(S) : REGEN POWER TECH LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1)	Kannan P.T. for M/s. Foxmawad & Associates	Advocate for Respondent	
2)	D. R. ROHUNASA	Counsel for Petitioner	

**ORDER**

Counsels representing both the parties are present. Counsel for the respondent stated that they are trying to settle the matter alongwith connected matters and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 03.08.2018.

  
(S VIJAYARAGHAVAN)  
Member (Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc